

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA**

**STARRED QUESTION NO.353  
TO BE ANSWERED ON 10.08.2017**

**Betting/Fixing in Sports Events**

**\*353. SHRI FEROZE VARUN GANDHI**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has noticed instances of betting/fixing in major sports events including the Indian Premier League in the recent past;**
- (b) if so, the details thereof along with the support/assistance provided to State Governments concerned to probe these instances; and**
- (c) the steps taken/proposed to be taken by the Government to check the recurrence of such activities?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS  
AND SPORTS  
(SHRI VIJAY GOEL)**

**(a) to (c): A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO.353 FOR REPLY ON 10-08-2017 ASKED BY SHRI FEROZE VARUN GANDHI REGARDING Betting/Fixing in Sports Events.**

**(a) to (c) Madam, Board of Control for Cricket in India (BCCI) has informed that the last time a betting/ fixing case was reported in cricket was in May 2013 when some cricketers and team officials were reported for alleged illegal activities in IPL. There have been no cases since then.**

**The Delhi and Mumbai Police had enquired into these cases and some people including cricketers, team officials and bookies were arrested. The cases are pending in the High Courts.**

**BCCI in accordance with its Anti Corruption Code imposed life ban on the three cricketers namely S.Sreesanth, Ajit Chandela and Ankit Chavan and also suspended Mr. Gurunath Meiyappan of Chennai Super Kings and Raj Kundra of Rajasthan Royals. Delhi Police had filed a case against the three players under MCOCA, but the special court did not approve of the same. The Delhi Police then appealed against this decision in Delhi High Court.**

**The Supreme Court appointed a three member committee consisting of Justice R.M.Lodha, Justice A.Bhan and Justice R.Raveendran. The Justice Lodha Committee found both the team officials, Gurunath Meiyappan and Mr. Raj Kundra guilty and they were banned for life time and their teams namely Chennai Super Kings and Rajasthan Royals have been suspended from participating in IPL for two seasons i.e. 2016 and 2017.**

**BCCI has taken measures like introducing a strong Anti-Corruption Code, Educational Programs, appointment of anti-corruption officials in Domestic matches and IPL, working closely with ICC anti-corruption unit and appointment of integrity officers with each of the IPL teams.**

**To curb the incidents of unfair practices in sports, various agencies of the Government are taking action under the existing laws.**

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